IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 15
IA 2498/2020 IN C.P.(IB)-1545(MB)/2019

IN THE MATTER OF:
Bombay Sales Agency .... Petitioner/Applicant
v.
JSK Marketing Limited .... Respondent

Order under Section 7 and 33(1)(a) of Insolvency & Bankruptcy Code

Order delivered on 30.06.2021

CORAM:
SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant None
For the Respondent None

ORDER

List the matter on **14.07.2021.**

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)

30.06.2021
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